

**DEPARTMENT OF ATOMIC ENERGY
(PARMANU OORJA VIBHAG)**

1. All matters relating to Atomic Energy Commission (AEC).
2. All matters relating to Atomic Energy in India, e.g. :-
 - (a) Administration of the Atomic Energy Act, 1962 (33 of 1962), including control of radio active substances and regulation of their possession, use, disposal and transport;
 - (b) Research, including fundamental research in matters connected with atomic energy and the development of its uses in agriculture, biology, industry and medicine;
 - (c) Atomic Minerals - Survey, prospecting, drilling, development, mining, acquisition and control;
 - (d) All activities connected with the development and use of atomic energy, including -
 - (i) projects and industries concerned with substances and minerals prescribed under the Atomic Energy Act, their products and by-product;
 - (ii) generation of electricity through the use of Atomic Energy;
 - (iii) design, construction and operation of research, development and power reactors; and
 - (iv) establishment and operation of facilities and plants, including diversification :
 - (a) for the production of materials and equipment required for research into and the use of atomic energy and for research in nuclear sciences;
 - (b) for the separation of isotopes, including plants adaptable to the separation of isotopes as by-product and the production of heavy water as a main or subsidiary product.
 - (c) Supervision of Public Sector Undertakings of the Department, namely,

- (i) Indian Rare Earths Ltd.
 - (ii) Electronics Corporation of India Ltd. (ECIL)
 - (iii) Uranium Corporation of India Ltd. (UCIL)
 - (iv) Nuclear Power Corporation of India Ltd. (NPCIL)
 - (v) Bhartiya Nabhikiya Vidyut Nigam Ltd. (BHAVINI)
3. Financial assistance for the furtherance of studies in the nuclear sciences and for building up adequately trained manpower for the development of the atomic energy programme, including -
- (a) Assistance to institutions and associations engaged in scientific work and to Universities for advanced study and research in the nuclear sciences;
 - (b) Grant of scholarships in scientific subjects to students in Universities and other educational institutions and other forms of financial aid to individuals including those going abroad for studies in the nuclear sciences; and
 - (c) Assistance to hospitals and research centres for the furtherance of nuclear medicine and research in radiation oncology.
4. International relations in matters connected with atomic energy and nuclear science including -
- (a) Matters relating to atomic energy and nuclear science in the United Nations Specialised Agencies, the International Atomic Energy Agency, International Scientific Organisations including the European Organisation for Nuclear Research (CERN) and relations with other countries; and
 - (b) Correspondence with institutions, Universities, etc. abroad in connection with foreign fellowships and the training of Indian Scientists.

5. All matters relating to personnel under the control of the Department of Atomic Energy (Parmanu Oorja Vibhag).
6. Execution of works and purchase of land debitible to the Capital Budget of the Department of Atomic Energy (Parmanu Oorja Vibhag).
7. Procurement of Stores and equipment required by the Department of Atomic Energy (Parmanu Oorja Vibhag).
8. Financial sanctions relating to the Department of Atomic Energy (Parmanu Oorja Vibhag).
9. All matters concerned with the advancement of higher mathematics, including :-
 - (a) Matters relating to the promotion and co-ordination of advanced study and research;
 - (b) International relations in higher mathematics, the Indian National Committee for Mathematics and the International Mathematical Union;
 - (c) Grants to institutions and associations engaged in the advancement of higher mathematics; and
 - (d) Grant of scholarships and other forms of financial aid for the advanced study and research.
10. All matters relating to the Atomic Energy Regulatory Board.
11. All matters relating to the Aided Institutions under the administrative control of the Department of Atomic Energy, namely :-
 - (a) The Tata Institute of Fundamental Research, Mumbai.
 - (b) The Institute of Physics, Bhubaneswar.
 - (c) The Harischandra Research Institute, Allahabad.
 - (d) The Institute of Mathematical Sciences, Chennai.
 - (e) The Atomic Energy Education Society, Mumbai.
 - (f) The Tata Memorial Centre, Mumbai.
 - (g) The Saha Institute of Nuclear Physics, Kolkata.
 - (h) The Institute for Plasma Research, Gandhinagar, Gujarat.
 - (i) The National Institute of Science Education and Research (NISER), Bhubaneswar.

12. Matters relating to other grant-in-aid institutions in so far as activities funded by the Department are concerned.
13. All Matters relating to ITER (International Thermo-Nuclear Experimental Reactor).

